

[English]

**Suspension of Trains on the Occasion
of Kar Seva**

762. SHRI L.K. ADVANI:
PROF. RAM GANESH KAPSE:
SHRI PYARELAL KHANDEL-
WAL:
SHRI RAGHAVJI:

Will the Minister of RAILWAYS be
pleased to state:

(a) the details of trains suspended or
terminated at their incomplete journeys in
the context of preventing traffic to Ayodhya
on the occasion of the Kar Seva there on
October 30, 1990;

(b) the number of days of suspension/
termination in each case;

(c) the overall total loss to the Railways

as a result thereof; and

(d) the reasons for not terminating the
trains at originating stations to avoid in-
convenience to passengers?

THE MINISTER OF RAILWAYS (SHRI
JANESHWAR MISHRA): (a) and (b). A
statement giving details of trains cancelled
or short terminated in the wake of civil dis-
turbances occasioned by the Ram Janam
Bhoomi-Babri Masjid controversy is attached.

(b) It varied from one day to seventeen
days.

(c) While it is not possible to quantify the
losses precisely, they are estimated to be
approximately Rs. 25 crores.

(d) To the extent cancellation or termi-
nation short of destination could be planned
and announced, it was done. Train services
had to be regulated on a day to day basis to
meet developing situation.

STATEMENT

(a) Details of trains cancelled or short terminated due to Kar Seva.

Section	Trains totally cancelled	Duration	Trains partially cancelled	Duration	Trains diverted	Duration
1	2	3	4	5	6	7
Varanasi-Faizabad-Lucknow.	4	17 days	1	17 days	5	17 days
Allahabad-Sultanpur-Faizabad.	1	17 days	3	17 days	.	.
Lucknow-Sultanpur-Varanasi.	4	17 days

Section	Trains totally cancelled	Duration	Trains partially cancelled	Duration	Trains diverted	Duration
1	2	3	4	5	6	7
Lucknow-Gorakhpur	5	17 days
Mankapur-Katra	3	17 days

In addition to above, following trains services had to be curtailed on day-to-day basis due to difficulty in finding passage on account of agitators holding-up trains for going towards Ayodhya.

(a) On 24.10.90, 10 pairs of Mail/Express trains and 2 pairs of passenger trains passing via Agra had to be short terminated due to passage difficulty in Agra Area.

(b) On 27.10.90, 23 pairs of Mail/Express trains passing via Jhansi and Bhatni had to be cancelled due to passage difficulty.

(c) On 28.10.90, 15 pairs of Express trains scheduled to pass via Bhatni and via Saharanpur had to be cancelled due to passage difficulty upto 1.11.90.

(d) On 29.10.90, 14 pairs of Express trains scheduled to pass on Jhansi-Agra Section had to be short terminated due to passage difficulty. And another 4 pairs of Express trains had to be diverted via Bhopal-Nagda and Surat-Jalgaon Sections. These arrangements continued upto 1.11.90.

Raw material Depots for Import of Petrochemical Intermediaries

763. SHRILOKANATH CHOUDHURY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the State Governments were requested to collect relevant data regarding the proposal for setting up of Raw material depots for import of petrochemical intermediaries from the Middle East and other countries for the purpose of establishment of petrochemical industry and make available the same to the working group constituted for the purpose;

(b) if so, whether the Orissa Government has already submitted the report; and

(c) if so, the details thereof and action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c). The proposal made by the Government of Orissa for setting up of a Petro-chemical terminal at Paradeep has been considered by a Committee which has suggested that such a terminal facility at Pradeep Port is feasible. The Committee has also recommended that the organisation desiring to set up such a port facility may have to ascertain the demands from the down-stream units and also undertake detailed techno-economic feasibility before an investment decision is attempted. The recommendations of the Committee have been made available to the State Government of Orissa for appropriate action. The State Government has also been requisite to contact the Ministry of Transport who are concerned with the development of ports.

[*Translation*]

Requirement of Petroleum Products In Surat, Gujarat

765. SHRI C.D. GAMIT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the requirement of kerosene, diesel and petrol of I.B.P., Bharat Petroleum and I.O.C. in Surat Division of Gujarat; and

(b) the details of quota sanctioned for each month from January, 1990 to November, 1990 and actual quota allotted during this period?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). The